

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/3678/2024 BLAPL/1000/2024	FARMAN SK VS STATE OF ODISHA	SUBRATA PANDA VS	RUGUDI /62 /2023 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada) GR/0000697/2023
2	D-BLAPL/3610/2024 BLAPL/1001/2024	BURHAN AHMAD VS STATE OF ODISHA	S.S.RAY (2) VS	BISSAMCUTTACK /13 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000009/2024
3	D-BLAPL/3196/2024 BLAPL/1002/2024	UDDHABA DEEP VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	TUSRA /2 /2022 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000003/2022
4	D-BLAPL/1501/2024 BLAPL/1003/2024	ANANTA SAHU VS STATE OF ODISHA	KULDEEP MOHANTY VS	SAHADEV KHUNTA /420 /2023 S.D.J.M.,BALASORE(Baleshwar) CT/0000888/2023
5	D-BLAPL/3488/2024 BLAPL/1004/2024	ARCHANA SAHANI VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	SAMBALPUR TOWN /445 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002927/2023
6	D-BLAPL/1623/2024 BLAPL/1005/2024	AMIN @ RAMESH CHANDRA JENA VS STATE OF ODISHA	DEBENDRA NARAYAN PATTANAIAK VS	NIRAKARPUR /247 /2023 J.M.F.C,TANGI(Khordha ) GR/0000636/2023
7	D-BLAPL/3649/2024 BLAPL/1006/2024	ANIL PANGI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	JEYPORE TOWN /226 /2021 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000085/2021
8	D-BLAPL/2521/2024 BLAPL/1007/2024	RAKESH KUMAR DALAI VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	/ /0 SPECIAL JUDGE, NIMAPARA(Puri) TR/0000059/2023
9	D-BLAPL/1877/2024 BLAPL/1008/2024	ANANTA SAHU VS STATE OF ODISHA	KULDEEP MOHANTY VS	SAHADEV KHUNTA /412 /2023 S.D.J.M.,BALASORE(Baleshwar) CT/0000874/2023
10	D-BLAPL/3072/2024 BLAPL/1009/2024	NILU @ SURENDRA SWAIN VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	KAKATAPUR /17 /2024 SPECIAL JUDGE, NIMAPARA(Puri) Spl/0000007/2024
11	D-BLAPL/3611/2024 BLAPL/1010/2024	AJAYA KUMAR MALLICK VS STATE OF ODISHA	MAHES DAS VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000003/2024

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12	D-BLAPL/2749/2024 BLAPL/1011/2024	MIHIR KUMAR DAS VS STATE OF ODISHA	CHITTA RANJAN NANDA VS	RAJNAGAR /1 /2024 J.M.F.C., RAJNAGAR(Kendrapara ) GR/0000001/2024
13	D-BLAPL/3442/2024 BLAPL/979/2024	ANWAR KHAN VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	NANDAPUR /32 /2022 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000037/2022
14	D-BLAPL/3573/2024 BLAPL/980/2024	SAMBIT KUMAR KHUNTIA VS ENFORCEMENT DIRECTORATE, BBSR	CHANDANA MISHRA VS	//0 A.D.J.-SPL.JUDGE (CBI),BHUBANESWAR PMLA/0000034/2016
15	D-BLAPL/3534/2024 BLAPL/981/2024	ANIL KHORA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	POTTANGI /55 /2023 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000053/2023
16	D-BLAPL/3552/2024 BLAPL/982/2024	ANIL GUNTHA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	POTTANGI /55 /2023 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000053/2023
17	D-BLAPL/3634/2024 BLAPL/983/2024	KABIR SAHOO @ KABIRA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 SPECIAL JUDGE,NAYAGARH(Nayagarh ) TR/0000005/2024
18	D-BLAPL/3419/2024 BLAPL/984/2024	SIBA JENA VS STATE OF ODISHA	DEEPAK GOCHHAYAT VS	DHARMASALA /193 /2021 SPL.JUDGE,JAJPUR(Jajapur ) Spl/0000016/2022
19	D-BLAPL/3553/2024 BLAPL/985/2024	MUNA BIDIKA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	GUNUPUR /98 /2023 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(R) GR/0000252/2023
20	D-BLAPL/3073/2024 BLAPL/986/2024	LINGARAJ DAS VS STATE OF ODISHA	BISWAJIT NAYAK VS	S.P.(CID-CRL),CUTTACK /5 /2019 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0001018/2019
21	D-BLAPL/3317/2024 BLAPL/987/2024	SANTOSH BHOI VS STATE OF ODISHA	DEVASHIS PANDA VS	KEGAON /263 /2023 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000001/2024
22	D-BLAPL/3341/2024 BLAPL/988/2024	MANOJ JENA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	TOMANDO /7 /2024 J.M.F.C.,BHUBANESWAR(Khordha ) CT/0000006/2024
23	D-BLAPL/3381/2024	SANTOSH SAHOO	BISHNU PRASAD PRADHAN	RAMACHANDRAPUR /72 /2023

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	BLAPL/989/2024	VS STATE OF ODISHA	VS	ADDL.DIST.JUDGE,ANANDPUR(Kendujh ST/0000076/2023
24	D-BLAPL/3639/2024 BLAPL/990/2024	ASHOK MAHAKUD @ ASHOK KUMAR MAHAKUD VS STATE OF ODISHA	PARTHA SARATHI DAS VS	CHAMPUA /136 /2023 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/0000334/2023
25	D-BLAPL/3535/2024 BLAPL/991/2024	RANI MAJHI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	JEYPORE SADAR /115 /2022 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000017/2022
26	D-BLAPL/3308/2024 BLAPL/992/2024	PRADEEP SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000003/2024
27	D-BLAPL/3581/2024 BLAPL/993/2024	KALIA SABAR VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PATTAPUR (DIGAPAHANDI) /331 /2021 3RD ADDL.SESSION JUDGE CUM SPL.J Spl/0000048/2021
28	D-BLAPL/3633/2024 BLAPL/994/2024	RAGHUNATH PATRA @ HAPI VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /239 /2023 SPL.JUDGE,JAJPUR(Jajapur ) Spl/0000086/2023
29	D-BLAPL/3652/2024 BLAPL/995/2024	SHAKTIKANTA BEHERA @ RAJA VS STATE OF ODISHA	ASIT KUMAR JENA VS	JENAPUR /223 /2023 J.M.F.C.,CHANDIKHOLE(Jajapur ) CT/0001481/2023
30	D-BLAPL/3612/2024 BLAPL/996/2024	MAHAMUD RANA VS STATE OF ODISHA	S.S.RAY (2) VS	BISSAMCUTTACK /13 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000009/2024
31	D-BLAPL/3631/2024 BLAPL/997/2024	DURGA CHARAN NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	DHENKANAL SADAR /51 /2015 DISTRICT & SESSIONS JUDGE,DHENKA CT/0000325/2023
32	D-BLAPL/1397/2024 BLAPL/998/2024	GURUBARI NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /660 /2023 J.M.F.C,TANGI(Khordha ) GR/0000618/2023
33	D-BLAPL/3405/2024 BLAPL/999/2024	SRIKANT SETHI @ SRIKANTA SETHY VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	ATHAMALLIK /213 /2023 ADDL. SESSION JUDGE,ATHAMALIK(A CT/0000004/2024
34	D-CMAPL/928/2024 CMAPL/21/2024	NARAYAN DASH VS	BIBEKANANDA BHUYAN VS	// ()

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35	D-CMAPL/3398/2024 CMAPL/22/2024	STATE OF ORISSA SURENDRA KAR@SURENDRA NATH KAR VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// // ()
36	D-CMAPL/5503/2024 CMAPL/23/2024	LAXMI PRIYA DIXIT VS JAGANNATH PANI	(M/S. NIROD.K.SAHU,B.SWAIN,S.K.NAYAK,M/S.R.CH.MOHANTY, P.K.RATH.,P.PANDA,R.K.MO)	// ()
37	D-CMP/4536/2024 CMP/92/2024	SUNIL KUMAR AGARWALLA VS DEEPAK KUMAR AGARWALLA	ARIJEET MISHRA VS	// CIVIL JUDGE (SD),ANGUL(Anugul ) CS/0000199/2016
38	D-CMP/3953/2024 CMP/93/2024	PABITRA MOHAN BEHERA VS DEBIDUTTA BEHERA	JYOTI PATNAIK VS	// CIVIL JUDGE (SD),KHURDA(Khordha ) CS/0000146/2022
39	D-CMP/3103/2024 CMP/94/2024	K.VIJAYALAKSMI VS M. TARAKA TIRUMALA RAO	AKASH KUMAR PATTJOSHI VS	// CIVIL JUDGE (SD),BHAWANIPATNA(Ka) CS/0000057/2022
40	D-CMP/5103/2024 CMP/95/2024	BIJAY KUMAR TRIPATHY VS PURNA CHANDRA PANDA	JAGAJIBAN PRADHAN VS	// CIVIL JUDGE (SD),NILAGIRI(Baleshwar) EC/0000009/2019
41	D-CMP/4894/2024 CMP/96/2024	KUNA PRADHAN VS DILLIP KUMAR SAHU	AMIT PRASAD BOSE VS	// CIVIL JUDGE (JD)-SDFC,RAMPUR(Sonep) CS/0000015/2021
42	D-CONTC/4155/2024 CONTC/673/2024	RAJENDRA MOHANTY VS ASWATHI S., I.A.S.	ADV. VS	// () //
43	D-CONTC/4186/2024 CONTC/674/2024	PITABASH NIAL VS ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR	BIJAYA KUMAR BEHERA 1 VS	// () //
44	D-CONTC/4191/2024 CONTC/675/2024	TULARAM RANA VS ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR	BIJAYA KUMAR BEHERA 1 VS	// () //
45	D-CONTC/4195/2024 CONTC/676/2024	GHANASHYAM MAJHI VS ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.	BIJAYA KUMAR BEHERA 1 VS	// () //

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46	D-CONTC/4200/2024 CONTC/677/2024	ANNAPURNA SAHU VS PURNA CHANDRA SETHI,D.E.O. CUM D.P.C.,BARIPADA	ADV. VS	// 0 //
47	D-CONTC/3934/2024 CONTC/678/2024	APURBA GOCHHAYAT VS SHALIN PANDIT,SECY.,H.AND F.W. DEPT.	SOMADARSAN MOHANTY VS	// 0 //
48	D-CONTC/3629/2024 CONTC/679/2024	SIBARAM MISHRA VS ANU GARG, I.A.S.	ADV VS	// 0 //
49	D-CONTC/3625/2024 CONTC/680/2024	HARIHAR BEHERA VS ANU GARG, I.A.S.	ADV VS	// 0 //
50	D-CONTC/3627/2024 CONTC/681/2024	BIJAYA KUMAR DASH VS ANU GARG, I.A.S.	ADV VS	// 0 //
51	D-CONTC/3628/2024 CONTC/682/2024	DURGA PRASAD DASH VS ANU GARG, I.A.S.	ADV VS	// 0 //
52	D-CONTC/3630/2024 CONTC/683/2024	MADHUSUDAN MISHRA VS ANU GARG, I.A.S.	ADV VS	// 0 //
53	D-CONTC/3635/2024 CONTC/684/2024	SNEHALATA TRIPATHY VS ANU GARG, I.A.S.	ADV VS	// 0 //
54	D-CONTC/3637/2024 CONTC/685/2024	SANTOSH KUMAR GARANAYAK VS ANU GARG, I.A.S.	ADV VS	// 0 //
55	D-CONTC/3638/2024 CONTC/686/2024	HARSA CHANDRA MISHRA VS ANU GARG, I.A.S.	ADV VS	// 0 //
56	D-CONTC/3640/2024 CONTC/687/2024	BHABAGRAHI SAHOO VS ANU GARG, I.A.S.	ADV VS	// 0 //
57	D-CONTC/3641/2024	BIBHUTI BHUSAN MISHRA	ADV	//

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	CONTC/688/2024	VS	VS	0
		ANU GARG, I.A.S.		//
58	D-CONTC/3634/2024	RABINARAYAN DASH	ADV	//
	CONTC/689/2024	VS	VS	0
		ANU GARG, I.A.S.		//
59	D-CONTC/5109/2024	ANIL DAS	RAJJEET ROY	//
	CONTC/690/2024	VS	VS	0
		KABINDRA KUMAR SAHOO,SECY. ,B.D.A.,BBSR		//
60	D-CONTC/4310/2024	BHARAT NIAL	BIJAYA KUMAR BEHERA 1	//
	CONTC/691/2024	VS	VS	0
		ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.		//
61	D-CONTC/4305/2024	DASARU JAGAT	BIJAYA KUMAR BEHERA 1	//
	CONTC/692/2024	VS	VS	0
		ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.		//
62	D-CONTC/4145/2024	PRAMOD KUMAR BISOI	ADV.	//
	CONTC/693/2024	VS	VS	0
		ASWATHI S, I.A.S.		//
63	D-CONTC/4659/2024	LILY KANDI	ADV.	//
	CONTC/694/2024	VS	VS	0
		RANJAN PARIDA, TAHASILDAR, GOP		//
64	D-CONTC/3540/2024	RAJENDRA PRASAD MOHAPATRA	ADV.	//
	CONTC/695/2024	VS	VS	0
		PRATIVA MANJARI DAS, DISTRICT EDUCATION OFFICER, BALASORE		//
65	D-CONTC/772/2024	KRUSHNA CHANDRA SAHOO	ADV.	//
	CONTC/696/2024	VS	VS	0
		BULBUL BEHERA, O.A.S.		//
66	D-CONTC/3170/2024	SANTOSH KUMAR SAHOO	JYOTIRMAY GUPTA	//
	CONTC/697/2024	VS	VS	0
		BISWANATH TARAI, DISTRICT EDUCATION OFFICER, KHURDA		//
67	D-CONTC/4333/2024	JALADHAR MAJHI	BIJAYA KUMAR BEHERA 1	//
	CONTC/698/2024	VS	VS	0
		ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.		//
68	D-CONTC/4335/2024	DHANSINGH MAJHI	BIJAYA KUMAR BEHERA 1	//
	CONTC/699/2024	VS	VS	0

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69	D-CONTC/4337/2024 CONTC/700/2024	ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT. MALATILATA DEVI VS ANURAG,MANAGER,PERSONNEL,KHADYA BHAWAN.	ADV. VS	// // ()
70	D-CONTC/4320/2024 CONTC/701/2024	CHHATRAPATI MAJHI VS ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.	BIJAYA KUMAR BEHERA 1 VS	// ()
71	D-CONTC/4323/2024 CONTC/702/2024	SUNAPHULA NIAL VS ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.	BIJAYA KUMAR BEHERA 1 VS	// ()
72	D-CONTC/4328/2024 CONTC/703/2024	JADUMANI NIAL VS ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.	BIJAYA KUMAR BEHERA 1 VS	// ()
73	D-CONTC/4957/2024 CONTC/704/2024	ROSE MOHAMMAD VS JANMEJAYA MAHAPATRA,CHIEF MANAGER,STRESSED ASSETS RECOVERY BRANCH,S.B.I.,BHADRAK	PRASANNA KUMAR PANDA VS	// ()
74	D-CONTC/5293/2024 CONTC/705/2024	KRUSHNA CHANDRA BHOI VS USHA PADHI, I.A.S.	M/S ATUL TRIPATHY VS	// ()
75	D-CONTC/5286/2024 CONTC/706/2024	GYAN RANJAN PRADHAN VS RENUBALA NAYAK, REGISTRAR, O.U.T.R., BBSR	M/S ATUL TRIPATHY VS	// ()
76	D-CONTC/5290/2024 CONTC/707/2024	BINAPANI MOHAPATRA VS USHA PADHI, I.A.S.	ADV. VS	// ()
77	D-CONTC/4976/2024 CONTC/708/2024	SANJEEB KUMAR PATTNAIK VS SANJAY KUMAR SWAIN, IFS	ADV. VS ADV.	// () //
78	D-CONTC/2594/2024 CONTC/709/2024	SRIDHAR KUMAR SAHOO VS DR. MAHESWAR SWAIN, O.A.S.	ADV. VS	// ()
79	D-CONTC/3432/2024 CONTC/710/2024	DR.BRAJA SUNDAR MISHRA VS KANHU CHARAN DHIR,REGISTRAR,UTKAL UNIVERSITY	ADV. VS	// ()

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80	D-CONTC/3453/2024 CONTC/711/2024	PRATYASHA PARIMITA ACHARYA VS SHUBHA SARMA,I.A.S.	NIRANJAN BISWAL VS	// () //
81	D-CRLA/2962/2024 CRLA/95/2024	INDU@INDUMATI BEHERA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	BARKOTE /24 /2018 A.D.J.,DEOGARH(Debagarh ) Spl/0000004/2018
82	D-CRLA/2994/2024 CRLA/96/2024	BANSHIDHAR NAIK VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	INDUASTRIAL,NISA /73 /2020 A.D.J.,ANGUL(Anugul ) CT/0000037/2020
83	D-CRLA/2673/2024 CRLA/97/2024	MANOJ BAGH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BARKOTE /92 /2021 SPECIAL JUDGE,DEOGARH(Debagarh ) Spl/0000003/2021
84	D-CRLA/3349/2024 CRLA/98/2024	DAMODAR PADHI VS STATE OF ODISHA	SUBRATA PANDA VS	TIHIDI /74 /2020 DISTRICT & SESSIONS JUDGE,BHADRA ST/0000052/2020
85	D-CRLLP/2809/2024 CRLLP/5/2024	P.RADHIKA VS S.B.KHUNTIA @ SUDHANSUBALA SAHU @ KUNI SAHU	T.NARAYANA MURTY VS	//0 JMFC, SEMILIGUDA(Koraput) ICC/0000075/2015
86	D-CRLMA/2676/2024 CRLMA/23/2024	BABUL BARAL VS STATE OF ODISHA	ADV. VS	MARINE PENTHAKATA /82 /2023 () //
87	D-CRLMC/2249/2024 CRLMC/277/2024	UDAYANATH SAHOO VS STATE OF ODISHA(VIG.)	VS	//0 A.D.J.-ADDL.SPL.JUDGE (VIG),BHUBAN TR/0000119/2005
88	D-CRLMC/2252/2024 CRLMC/278/2024	UDAYANATH SAHOO VS STATE OF ODISHA(VIG.)	VS	//0 A.D.J.-ADDL.SPL.JUDGE (VIG),BHUBAN TR/0000120/2005
89	D-CRLMC/2255/2024 CRLMC/279/2024	UDAYANATH SAHOO VS STATE OF ODISHA(VIG.)	VS	//0 A.D.J.-ADDL.SPL.JUDGE (VIG),BHUBAN TR/0000006/2011
90	D-CRLMC/2258/2024 CRLMC/280/2024	UDAYANATH SAHOO VS STATE OF ODISHA(VIG.)	VS	//0 A.D.J.-ADDL.SPL.JUDGE (VIG),BHUBAN TR/0000051/2007
91	D-CRLMC/2261/2024	UDAYANATH SAHOO		//0



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	CRLMC/281/2024	VS STATE OF ODISHA(VIG.)	VS	A.D.J.-ADDL.SPL.JUDGE (VIG),BHUBANESHWAR TR/000052/2007
92	D-CRLMC/2221/2024 CRLMC/282/2024	SOMANATH NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	RAJKANIKA /280 /2020 J.M.F.C,AUL(Kendrapara ) GR/0000495/2020
93	D-CRLMC/2206/2024 CRLMC/283/2024	BAPINA @ SAMBIT JENA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	CUTTACK SADAR /184 /2016 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000004/2018
94	D-CRLMC/3340/2024 CRLMC/284/2024	SAMIR KUMAR DAS VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	/ /0 SR. CIVIL JUDGE (WOMEN'S COURT), JAMSHEDPUR GR/0000622/2013
95	D-CRLMC/1405/2024 CRLMC/285/2024	MANISH MAHARANA VS STATE OF ODISHA	SUDARSAN BEHERA VS	RANPUR /101 /2023 J.M.F.C.,RANPUR(Nayagarh ) GR/0000164/2023
96	D-CRLMC/3005/2024 CRLMC/286/2024	SITAKANTA DAS VS RAKESH PRADHAN	AKSHAYA KUMAR SAHOO VS	/ /0 J.M.F.C.(II),BHUBANESHWAR(Khordha ) ICC/0005131/2021
97	D-CRLMC/2359/2024 CRLMC/287/2024	PANU @ SAYEED SAHA @ SA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	NIALI /23 /2018 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000134/2021
98	D-CRLMC/2283/2024 CRLMC/288/2024	PRANAB KUMAR NAYAK@TUBULU NAYAK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	G.UDAYAGIRI /5 /2022 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000003/2022
99	D-CRLMC/2822/2024 CRLMC/289/2024	CHAKA@CHAKANAYAN PARIDA VS STATE OF ODISHA	ASHOK DAS VS	BERHAMPUR SADAR /233 /2006 J.M.F.C.(RURAL),BERHAMPUR(Ganjam) GR/0001418/2006
100	D-CRLMC/2558/2024 CRLMC/290/2024	SUBASH SWAIN VS ODISHA GRAMYA BANK, GADAMA BRANCH	BISWARANJAN DALAI VS	/ /0 DISTRICT & SESSIONS JUDGE,JAGATSIPUR CRA/0000033/2023
101	D-CRLMC/2757/2024 CRLMC/291/2024	DUMAR BAGH @ SURU BAGH VS STATE OF ODISHA	RAJIB LOCHAN PATTAIAK VS	TENTULIKHUNTI /174 /2021 SPECIAL JUDGE,NABARANGPUR(Nabarangpur) TR/0000122/2021
102	D-CRLMC/2365/2024 CRLMC/292/2024	KHALIK KHAN VS	BIJAYA KUMAR PARIDA 2 VS	KISSANNAGAR PS /26 /2015 J.M.F.C.(IV),CUTTACK(Cuttack)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/3731/2024 CRLMC/293/2024	STATE OF ODISHA ABANTI DASMOHAPATRA VS SARASWATI MAHARANA	BISHNU PRASAD RATH VS	GR/0000421/2015 / /0 J.M.F.C.,KUJANG(Jagatsinghapur ) ICC/0000345/2021
104	D-CRLMC/2286/2024 CRLMC/294/2024	SANDHYARANI DASH VS STATE OF ODISHA(VIG.)	DEBASIS TRIPATHY VS	BHUBANESWAR VIGILANCE /16 /2015 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESW GR/0000018/2015
105	D-CRLMC/2890/2024 CRLMC/295/2024	MANORANJAN TRIPATHY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	/ /0 S.D.J.M.,BERHAMPUR(Ganjam) MISCA/0000173/2023
106	D-CRLMC/2808/2024 CRLMC/296/2024	RAMAKANTA BEHERA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	KALIMELA /281 /2021 J.M.F.C.,MOTTU AT M.V.79(Malkangiri ) GR/0000531/2021
107	D-CRLMC/2807/2024 CRLMC/297/2024	MAHESWAR MUNDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	JODA /71 /2021 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000045/2021
108	D-CRLMC/2616/2024 CRLMC/298/2024	ARTATANA BHUYAN VS UNION OF INDIA	AMIT PRASAD BOSE VS	CHAULIAGANJA /27 /2016 DISTRICT & SESIONS JUDGE,BHUBANE CRMC/0000060/2018
109	D-CRLMC/3101/2024 CRLMC/299/2024	RASHMIRANJAN PATEL VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	BHATILI /96 /2019 S.D.J.M.,BARGARH(Bargarh ) CT/0000589/2019
110	D-CRLMC/2803/2024 CRLMC/300/2024	RAJESH PALEI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	PANDAPADA /63 /2017 ASST. SESSIONS JUDGE (WOMEN), KE GR/0001230/2017
111	D-CRLMC/3632/2024 CRLMC/301/2024	AKULA MOHAPATRA VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /36 /2007 J.M.F.C.,JAJPUR ROAD(Jajapur ) GR/0000750/2007
112	D-CRLMC/2893/2024 CRLMC/302/2024	MOHAMAD IRFAN VS STATE OF ODISHA	BHARAT JALLI VS	KHURDA SADAR /117 /2023 S.D.J.M.,KHURDA(Khordha ) CMC/0000103/2023
113	D-CRLMC/821/2024 CRLMC/303/2024	JAIRAM NAYAK VS STATE OF ODISHA	DEBASISH PATNAIK VS	BALICHANDRAPUR /158 /2014 J.M.F.C.,CHANDIKHOLE(Jajapur ) GR/0000839/2014

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114	D-CRLMC/2337/2024 CRLMC/304/2024	RIKERAM MAJHI VS STATE OF ODISHA	ADV. VS	//0 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA 2(C)CC/000006/2014
115	D-CRLMC/3538/2024 CRLMC/305/2024	BIJAYA KUMAR AGRAWAL VS STATE OF ODISHA(VIG.)	PRABODHA CHANDRA NAYAK VS	CUTTACK VIGILANCE /8 /2023 SPL. JUDGE (VIG),BOLANGIR(Balangir) GR/000014/2023
116	D-CRLMC/1808/2024 CRLMC/306/2024	SK.NASRULLA VS NAAZNI ARA BEGUM	JAGANNATH KAMILA VS	//0 J.M.F.C.,SORO(Baleshwar) ICC/000098/2023
117	D-CRLMC/2820/2024 CRLMC/307/2024	SANJULATA NAIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	JARAPADA /255 /2020 J.M.F.C.,CHHENDIPADA(Anugul ) GR/0000761/2020
118	D-CRLMC/2975/2024 CRLMC/308/2024	SOURAV MUDULI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHURDA P.S. /476 /2020 S.D.J.M.,KHURDA(Khordha ) GR/0001506/2020
119	D-CRLMC/2840/2024 CRLMC/309/2024	ALEKHA CHARAN NAYAK VS STATE OF ODISHA	MANORANJAN MUDULI VS	//0 J.M.F.C.,CUTTACK(RURAL)(Cuttack) ICC/000034/2023
120	D-CRLMC/2021/2024 CRLMC/310/2024	TULU@ BIRANCHI NARAYAN MOHANTY VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	BANTALA /142 /2013 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0002009/2013
121	D-CRLMC/1671/2024 CRLMC/311/2024	MANAS KUMAR SAMAL@KANHA VS STATE OF ODISHA	DEBASNAN DAS VS	KENDRAPARA SADAR /711 /2023 AD-HOC A.D.J. (FTSC),KENDRAPARA(Kendrapara) ST/0000246/2023
122	D-CRLMC/2148/2024 CRLMC/312/2024	DIBYAHUTI RAY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	JAJPUR TOWN /7 /2024 S.D.J.M.,JAJPUR(Jajapur ) CT/0000048/2024
123	D-CRLMC/1503/2024 CRLMC/313/2024	NILU@ADITYA RANJAN NANDA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	PIPLI /147 /2013 J.M.F.C.,PIPLI(Puri) GR/0000226/2013
124	D-CRLMC/2892/2024 CRLMC/314/2024	SURESH DIP VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	KHARIAR /39 /2016 SPECIAL JUDGE,NAWAPARA(Nuapada ) Spl/0000058/2017
125	D-CRLMC/1638/2024	MADAN MAJHI	TIRTH KUMAR SAHU	SAINTALA /193 /2009

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/315/2024	VS STATE OF ODISHA	VS	J.M.F.C.,SAINTALA(Balangir) GR/0000607/2009
126	D-CRLMC/3281/2024 CRLMC/316/2024	MUNA KHILAR VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	HANDAPA /115 /2016 S.D.J.M.,ATHMALLIK(Anugul ) GR/0000363/2016
127	D-CRLMC/3620/2024 CRLMC/317/2024	SANTANU JENA VS STATE OF ODISHA	NILAKANTHA JUJHARSINGH VS	BANAPUR P.S. /120 /2011 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000191/2011
128	D-CRLMC/1827/2024 CRLMC/318/2024	TUNA SETHI@NANDI VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	CHAMAKHANDI /297 /2023 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0001149/2023
129	D-CRLMC/3016/2024 CRLMC/319/2024	JIPUN KANDHAPAN @ JIPUN KANDPAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DAMANJODI /11 /2017 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000205/2017
130	D-CRLMC/2971/2024 CRLMC/320/2024	SHIBANARAYAN PANIGRAHI VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	PURIGHAT /264 /2023 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000669/2023
131	D-CRLMP/3413/2024 CRLMP/175/2024	SANATAN SETHY VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	/ /0 ) //
132	D-CRLMP/2964/2024 CRLMP/176/2024	SARADA DAS VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	/ /0 ) //
133	D-CRLMP/2712/2024 CRLMP/177/2024	SUKADEV BEHERA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	GANIA /137 /2023 ) //
134	D-CRLMP/3346/2024 CRLMP/178/2024	HARABATI BEHERA VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	/ /0 ) //
135	D-CRLMP/3674/2024 CRLMP/179/2024	CHAITANYA PADHAN @BINU PADHAN VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	/ /0 ) //
136	D-CRLMP/2534/2024 CRLMP/180/2024	MIMANSHU SEKHAR RATH VS	SATYAJIT MOHAPATRA (2) VS	/ /0 )

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMP/2574/2024 CRLMP/181/2024	KHYANA PRABHA PANDA K.KANTAMMA REDDY VS STATE OF ODISHA	ASHOK DAS VS	// / /0 ()
138	D-CRLMP/3737/2024 CRLMP/182/2024	MOJAMMEL HOSSAIN VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// / /0 ()
139	D-CRLMP/3740/2024 CRLMP/183/2024	BASANTA NAYAK VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// / /0 ()
140	D-CRLMP/3733/2024 CRLMP/184/2024	DEBAKALYAN GIRI VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// / /0 ()
141	D-CRLREV/3520/2024 CRLREV/44/2024	NIRANJAN BEHERA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	UDALA /39 /2008 A.D.J.,BARIPADA(Mayurbhanj) CRA/000012/2013
142	D-CRLREV/3003/2024 CRLREV/45/2024	SUBAL KUMAR PANDA VS METHADEEPTI MIMANSITA MOHAPATRA	AMIT PRASAD BOSE VS	//0 A.D.J.,BALASORE(Baleshwar) CRA/000022/2023
143	D-CRLREV/3246/2024 CRLREV/46/2024	DASARATHI GAMANGO VS STATE OF ODISHA	KUMAR KANTA BEHERA VS	//0 3RD ADDL.SESSION JUDGE CUM SPL.JU 2(A)CC/0000104/2022
144	D-CRLREV/3237/2024 CRLREV/47/2024	GAYADHAR PARIDA VS STATE OF ODISHA	JNYANANANDA PANDA VS	FATEGARH /71 /2012 A.D.J.,NAYAGARH(Nayagarh ) ST/0000138/2012
145	D-CRLREV/2905/2024 CRLREV/48/2024	MANGESH KUMAR BEHERA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	//0 ADDL.DIST.JUDGE,ANANDPUR(Kendujh CRA/000008/2019
146	D-CRLREV/2952/2024 CRLREV/49/2024	MOHAMMAD TEHSIN VS STATE OF ODISHA	BHARAT JALLI VS	NIRAKARPUR /311 /2023 J.M.F.C,TANGI(Khordha ) MISCA/0000150/2023
147	D-FAO/4621/2024 FAO/24/2024	MANAGER, NEW INDIA ASSURANCE CO. LTD. VS MANOJ KUMAR DAS	PRASANTA KUMAR MAHALI VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000342/2014

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-FAO/5139/2024 FAO/25/2024	BIJAYRAM DASH @ BIRANCHI NARAYAN DASH VS SAKUNTALA MISHRA	SOUMYA MISHRA VS	// DISTRICT & SESIONS JUDGE,BHUBANE CS/000018/2005
149	D-FAO/4467/2024 FAO/26/2024	RATNAKAR JENA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000761/2015
150	D-MACA/3949/2024 MACA/54/2024	HEMANTA KUMAR PALAI VS RINKURAJ BEHERA	BIRANCHI NARAYAN RATH VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000192/2021
151	D-MACA/2378/2024 MACA/55/2024	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD. VS RANJULATA DAS	P.K.TRIPATHY VS	// IST MACT, BHADRAK(Bhadrak ) Mac/0000199/2020
152	D-MACA/4093/2024 MACA/56/2024	D.M., NEW INDIA ASSURANCE CO.LTD., ROURKELA VS DAMAYANTI JENA	BIJOY DASMOHAPATRA VS	// 3RD.M.A.C.T.,ROURKELA(Sundargarh) Mac/0000045/2019
153	D-MACA/3487/2024 MACA/57/2024	ICICI LOMBARD G.I.CO. LTD. VS KAMALA DEVI SINGH	G.P.DUTTA VS	// 3RD.M.A.C.T.,ROURKELA(Sundargarh) Mac/0000242/2019
154	D-MACA/1367/2024 MACA/58/2024	THE DIVL. MANAGER, I.C.I.C.I. LOMBARD G.I.CO. LTD. VS KARNNA ROUT	ADAM ALI KHAN VS	// III MACT,DHARAMGARH(Kalahandi) Mac/0000036/2022
155	D-RPFAM/3890/2024 RPFAM/18/2024	DILLIP KUMAR SETHY VS SALINI BEHERA	SOMALEEN PATTANAIAK VS	// JUDGE FAMILY COURT, KEONJHAR(Ke Crp/0000150/2019
156	D-RPFAM/4074/2024 RPFAM/19/2024	BIKASH NAYAK VS BIMALA SAHOO	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// JUDGE FAMILY COURT,KHURDA(Khor Crp/0000007/2023
157	D-RPFAM/4824/2024 RPFAM/20/2024	KARNA GADABA VS DHANAMATI GADABA	AMULYA RATNA PANDA VS	// JUDGE,FAMILY COURT,JEYPORE(Korap Crp/0000025/2019
158	D-RPFAM/4036/2024 RPFAM/21/2024	ASHOK KUMAR SABAT VS PRIYANKA SABAT @ PRIYNAKA SABAT	PRATYUSHA NAIDU VS	// JUDGE FAMILY COURT,GANJAM(Ganja Crp/0000183/2020
159	D-RVWPET/4877/2024	GOVERNING BODY OF BIJU PATNAIK DEGREE COLLEGE OF EDUCATION, GOVINDAPUR	PRASANTA KUMAR GIRI	//

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	RVWPET/13/2024	VS STATE OF ODISHA	VS	0 //
160	D-WA/288/2024 WA/117/2024	FAKIR CHANDRA SA VS STATE OF ODISHA	SHREEKANTA PRASAD SAHOO (1) VS	// 0 //
161	D-WA/4815/2024 WA/118/2024	ANIRUDHA MOHAPATRA VS REGISTRAR, COOPERATIVE SOCIETY,ODISHA	GYANA RANJAN SETHI VS	// 0 //
162	D-WA/2830/2024 WA/119/2024	SUJITA PRADHAN VS STATE OF ODISHA	BUDHADEV ROURTRAY VS	// 0 //
163	D-WA/2442/2024 WA/120/2024	STATE OF ODISHA VS SACHIDANANDA SAHOO	BIPLAB MOHANTY,A.G.A VS	// 0 //
164	D-WA/4900/2024 WA/121/2024	STATE OF ODISHA VS SOURAJIT DAS	DHANANJAY MUND, A.G.A. VS	// 0 //
165	D-WA/2461/2024 WA/122/2024	STATE OF ODISHA VS MAHESWAR BEHURA	DEBASIS MOHPATRA,A.S.C VS	// 0 //
166	D-WA/2079/2024 WA/123/2024	STATE OF ODISHA VS DR.SURYA KUMAR MOHANTY	SASWAT DAS, A.G.A. VS	// 0 //
167	D-WP(C)/2800/2024 WP(C)/2761/2024	MONALISA ROUT VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	// 0 //
168	D-WP(C)/3800/2024 WP(C)/2762/2024	GOPAL KRISHNA GADTIA VS THE REGIONAL CHIEF CONSERVATOR OF FORESTS, KALHANDI	PRATIBHA MANJARI TARAI VS	// 0 //
169	D-WP(C)/4331/2024 WP(C)/2763/2024	DR. TUSHAR RANJAN PATTNAIK VS GOVT. OF INDIA	SAMEER KUMAR DAS VS	// 0 //
170	D-WP(C)/3469/2024 WP(C)/2764/2024	SATYASWARUP MOHANTY VS	SAMEER KUMAR DAS VS	// 0

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171	D-WP(C)/4512/2024 WP(C)/2765/2024	STATE OF ODISHA M/S. LINGARAJ INFRASTRUCTURE PVT. LTD. BBSR VS	ABHISHEK DASH VS	// // 0
172	D-WP(C)/4324/2024 WP(C)/2766/2024	STATE OF ODISHA PRATAP KUMAR PARHI VS	SAMEER KUMAR DAS VS	// // 0
173	D-WP(C)/4952/2024 WP(C)/2767/2024	STATE OF ODISHA MINATI MISHRA VS	BIKASH MISHRA VS	// // 0
174	D-WP(C)/5266/2024 WP(C)/2768/2024	STATE OF ODISHA P. SRIKANT REDDY VS	ASHOK KUMAR ROUT VS	// // 0
175	D-WP(C)/5047/2024 WP(C)/2769/2024	R.T.O. SAMBALPUR SHILOOSMITA MOHANTA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
176	D-WP(C)/4800/2024 WP(C)/2770/2024	STATE OF ODISHA M/S. B.I. INFRASTRUCTURE L.L.P, CUTTACK VS	DWARIKA PRASAD MOHANTY VS	// // 0
177	D-WP(C)/5311/2024 WP(C)/2771/2024	TPCODL, CUTTACK NIRANJAN PATRA VS	SITANSU MOHAN SINGH VS	// // 0
178	D-WP(C)/4967/2024 WP(C)/2772/2024	STATE OF ODISHA KALPANA SARANGI VS	BIRANCHI KUMAR JENA VS	// // 0
179	D-WP(C)/5327/2024 WP(C)/2773/2024	THE MEMBER, BOARD OF REVENUE, CUTTACK RAMAKANTA MIRDHA VS	SAROJ KUMAR PADHY VS	// // 0
180	D-WP(C)/5092/2024 WP(C)/2774/2024	DIST. JUDGE, BOUDH M/S GKC PROJECTS LTD., HYDERABAD VS	AMRITESH MOHANTY VS	// // 0
181	D-WP(C)/5007/2024 WP(C)/2775/2024	UNION OF INDIA GOBINDA BAG VS	MANORANJAN MISHRA VS	// // 0
		JITENDRA HENDIA		//



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182	D-WP(C)/5312/2024 WP(C)/2776/2024	SANTILATA JENA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
183	D-WP(C)/5214/2024 WP(C)/2777/2024	SANJAYA KUMAR MOHAPATRA VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
184	D-WP(C)/5095/2024 WP(C)/2778/2024	M/S GKC PROJECTS LTD., HYDERABAD VS UNION OF INDIA	AMRITESH MOHANTY VS	// 0 //
185	D-WP(C)/5212/2024 WP(C)/2779/2024	CHANDRAMANI KHARSEL VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
186	D-WP(C)/5314/2024 WP(C)/2780/2024	BIBHUTI BHUSAN JENA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
187	D-WP(C)/5315/2024 WP(C)/2781/2024	M/S. MAHINDRA AND MAHINDRA FINSER LTD., BBSR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
188	D-WP(C)/5216/2024 WP(C)/2782/2024	SUDHIR KUMAR SAHOO VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
189	D-WP(C)/5218/2024 WP(C)/2783/2024	BIKRAM SINGH SAHOO VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
190	D-WP(C)/5331/2024 WP(C)/2784/2024	TANUJ KUMAR DASH VS STATE OF ODISHA	BIGHNARAJ RATH VS	// 0 //
191	D-WP(C)/5091/2024 WP(C)/2785/2024	M/S. GKC PROJECTS LTD. TELENGANA VS UNION OF INDIA	AMRITESH MOHANTY VS	// 0 //
192	D-WP(C)/5268/2024 WP(C)/2786/2024	ANUP KUMAR NAYAK VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
193	D-WP(C)/5341/2024	DEBASISH PATNAIK	ANAM CHARAN PANDA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/2787/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/4689/2024 WP(C)/2788/2024	SANTANU KUMAR PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
195	D-WP(C)/5338/2024 WP(C)/2789/2024	MANABENDRA MISHRA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
196	D-WP(C)/4939/2024 WP(C)/2790/2024	GANDHARBA MAJHI VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
197	D-WP(C)/5246/2024 WP(C)/2791/2024	IPILI VENKATA RAMAN VS STATE OF ODISHA	ANIMA KUMARI DEI VS	// 0 //
198	D-WP(C)/5000/2024 WP(C)/2792/2024	SAUBHAGYA SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
199	D-WP(C)/4790/2024 WP(C)/2793/2024	M/S. SB POLE AND CONCRETE PVT. LTD., BBSR VS AUTHORISED OFFICER, IDBI BANK, BBSR	PRAFULLA KUMAR KAR VS	// 0 //
200	D-WP(C)/5307/2024 WP(C)/2794/2024	BHARAT KUMAR BEHERA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
201	D-WP(C)/5003/2024 WP(C)/2795/2024	SUSHREE LABANYABATI PARIDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
202	D-WP(C)/5391/2024 WP(C)/2796/2024	CHAITANYA CHARAN SAH VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
203	D-WP(C)/3575/2024 WP(C)/2797/2024	CHITTA RANJAN MAHAPATRA VS STATE OF ODISHA	BAMADEV BARAL VS	// 0 //
204	D-WP(C)/5340/2024 WP(C)/2798/2024	MANABENDRA MISHRA VS	ANAM CHARAN PANDA VS	// 0

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205	D-WP(C)/2888/2024 WP(C)/2799/2024	STATE OF ODISHA BRAJENDRA KUMAR NAG VS	LAXMIKANTA MOHANTY VS	// // 0
206	D-WP(C)/1242/2024 WP(C)/2800/2024	STATE OF ODISHA BIKASH CHANDRA SAHU VS	SIBA SANKAR SAMANTARAY VS	// // 0
207	D-WP(C)/5265/2024 WP(C)/2801/2024	STATE OF ODISHA BASANTA KUMAR NAYAK VS	NIRANJAN LENKA VS	// // 0
208	D-WP(C)/2910/2024 WP(C)/2802/2024	STATE OF ODISHA BIDULATA RATH VS	DILLIP KUMAR MOHAPATRA VS	// // 0
209	D-WP(C)/5487/2024 WP(C)/2803/2024	STATE OF ODISHA M/S. A.J. STORE, KESINGA, KALAHANDI VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
210	D-WP(C)/1243/2024 WP(C)/2804/2024	STATE OF ODISHA KSHIRODRA PADHAN VS	SIBA SANKAR SAMANTARAY VS	// // 0
211	D-WP(C)/2624/2024 WP(C)/2805/2024	STATE OF ODISHA SANTOSH KUMAR NATH VS	SANDHYARANI PANI VS	// // 0
212	D-WP(C)/4941/2024 WP(C)/2806/2024	THE SECY, DEPTT. OF HIGHER EDUCATION, ODISHA. PABITRA LANKA VS	DIGAMBARA MISHRA VS	// // 0
213	D-WP(C)/5455/2024 WP(C)/2807/2024	STATE OF ODISHA RAJKISHORE SWAIN VS	BIDYADHAR MANSING VS	// // 0
214	D-WP(C)/5509/2024 WP(C)/2808/2024	STATE OF ODISHA BHASKAR PRADHAN VS	PRADEEP KUMAR MOHANTY VS	// // 0
215	D-WP(C)/4447/2024 WP(C)/2809/2024	STATE OF ODISHA PRIYAMBADA ROUT VS AO, TATA CAPITAL HOUSING FINANCE LTD., BBSR	SURYAKANTA DASMOHAPATRA VS	// // 0 //

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216	D-WP(C)/4549/2024 WP(C)/2810/2024	PRAMOD KUMAR MOHANTY VS THE ENGINEER IN CHIEF, WATER RESOURCES HEADS OF DEPT. BBSR	NEELAKANTHA PANDA VS	// 0 //
217	D-WP(C)/5510/2024 WP(C)/2811/2024	BANITA SAHU VS STATE OF ODISHA	PRADEEP KUMAR MOHANTY VS	// 0 //
218	D-WP(C)/5297/2024 WP(C)/2812/2024	SASMITA SETHI VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
219	D-WP(C)/2573/2024 WP(C)/2813/2024	BADAL KUMAR DAS VS STATE OF ODISHA	SADASIVA PATRA 1 VS	// 0 //
220	D-WP(C)/5498/2024 WP(C)/2814/2024	DR. LABA KUMAR NAIK VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
221	D-WP(C)/4995/2024 WP(C)/2815/2024	GOBINDA CHANDRA PATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
222	D-WP(C)/4514/2024 WP(C)/2816/2024	RAMA CHANDRA NAYAK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
223	D-WP(C)/5330/2024 WP(C)/2817/2024	AMARESH KUMAR SAHOO VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
224	D-WP(C)/5501/2024 WP(C)/2818/2024	DR. BARADA PRASANNA SAMAL VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
225	D-WP(C)/4513/2024 WP(C)/2819/2024	RADHABALLAVA PRUSTY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
226	D-WP(C)/4541/2024 WP(C)/2820/2024	SOUMYA PRAKASH PARHI VS AMRUTA DASH	RAJAT KUMAR PANDA VS	// 0 //
227	D-WP(C)/5187/2024	KASINATH PANDA	MIHIR KANTA RATH	//

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	WP(C)/2821/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/5188/2024 WP(C)/2822/2024	KASINATH PANDA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
229	D-WP(C)/1241/2024 WP(C)/2823/2024	DHARMARAJ BHOI VS STATE OF ODISHA	SIBA SANKAR SAMANTARAY VS	// 0 //
230	D-WP(C)/5211/2024 WP(C)/2824/2024	ASIM KUMAR SINHA VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
231	D-WP(C)/4226/2024 WP(C)/2825/2024	HIRADHAR MEHER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
232	D-WP(C)/4417/2024 WP(C)/2826/2024	M/S V.S.T TILLERS TRACTORS LTD., KHORDHA VS CT AND GST OFFICER, CUTTACK 1	PRAKASH KUMAR JENA VS	// 0 //
233	D-WP(C)/4405/2024 WP(C)/2827/2024	M/S V.S.T. TILLERS TRACTORS LTD., KHORDHA VS STATE TAX OFFICER, CUTTACK 1	PRAKASH KUMAR JENA VS	// 0 //
234	D-WP(C)/5334/2024 WP(C)/2828/2024	GAYATRI SAMAL VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
235	D-WP(C)/4693/2024 WP(C)/2829/2024	PRAFULLA KUMAR MALLIK VS STATE OF ORISSA	MANAS RANJAN PADHI VS	// 0 //
236	D-WP(C)/4408/2024 WP(C)/2830/2024	M/S V.S.T. TILLERS TRACTORS LTD., KHORDHA VS CT. AND GST OFFICER, CUTTACK	PRAKASH KUMAR JENA VS	// 0 //
237	D-WP(C)/4724/2024 WP(C)/2831/2024	BIJAY KUMAR PATRA VS THE STATE OF ODISHA	ABINASH ROURAY VS	// 0 //
238	D-WP(C)/5377/2024 WP(C)/2832/2024	IPSITA SWAIN VS	KUNAL KUMAR SWAIN VS	// 0

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239	D-WP(C)/4763/2024 WP(C)/2833/2024	STATE OF ODISHA DAITARI SAHU VS	CHITTA RANJAN PATNAIK VS	// // 0
240	D-WP(C)/4468/2024 WP(C)/2834/2024	STATE OF ODISHA MANONITA MEHER VS	PRASANNA KUMAR SAHOO VS	// // 0
241	D-WP(C)/5206/2024 WP(C)/2835/2024	STATE OF ODISHA PRADIPTA KUMAR DAS VS	AGASTI KANUNGO VS	// // 0
242	D-WP(C)/5371/2024 WP(C)/2836/2024	STATE OF ODISHA ROSALINI BEHERA VS	KUNAL KUMAR SWAIN VS	// // 0
243	D-WP(C)/4428/2024 WP(C)/2837/2024	STATE OF ODISHA KUMARI DIBYAKANTI MAHANANDA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
244	D-WP(C)/5376/2024 WP(C)/2838/2024	STATE OF ODISHA SAGARIKA PANDA VS	KUNAL KUMAR SWAIN VS	// // 0
245	D-WP(C)/4410/2024 WP(C)/2839/2024	STATE OF ODISHA M/S V.S.T. TILLERS TRACTORS LTD., KHORDHA VS	PRAKASH KUMAR JENA VS	// // 0
246	D-WP(C)/5486/2024 WP(C)/2840/2024	CT AND GST OFFICER, CUTTACK 1 SEEMAREKHA NAYAK VS	SAILABALA JENA VS	// // 0
247	D-WP(C)/5373/2024 WP(C)/2841/2024	STATE OF ODISHA ANJANA SAHOO VS	KUNAL KUMAR SWAIN VS	// // 0
248	D-WP(C)/5380/2024 WP(C)/2842/2024	STATE OF ODISHA NAROTTAM KHUNTIA VS	KUNAL KUMAR SWAIN VS	// // 0
249	D-WP(C)/5457/2024 WP(C)/2843/2024	STATE OF ODISHA NARAYAN DEBATA VS	MANAS PATI VS	// // 0
		STATE OF ORISSA		//

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250	D-WP(C)/5588/2024 WP(C)/2844/2024	SURESH CHANDRA SAHU VS INDIAN BANK, CUTTACK	DEVASHIS PANDA VS	// 0 //
251	D-WP(C)/5224/2024 WP(C)/2845/2024	SIBARAM PANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
252	D-WP(C)/5491/2024 WP(C)/2846/2024	ALLOK KUMAR MOHANTA VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// 0 //
253	D-WP(C)/5219/2024 WP(C)/2847/2024	BRAHMANANDA KANHAR VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
254	D-WP(C)/2276/2024 WP(C)/2848/2024	AJIT KUMAR SWAIN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
255	D-WP(C)/5507/2024 WP(C)/2849/2024	JAYADEV BHOI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
256	D-WP(C)/1820/2024 WP(C)/2850/2024	ALL ODISHA NON-GOVT. COLLEGE LIBRARIANS ASSOCIATION VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
257	D-WP(C)/5546/2024 WP(C)/2851/2024	KABITA PAN VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //
258	D-WP(C)/5572/2024 WP(C)/2852/2024	RUSHIKESH MAJHI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
259	D-WP(C)/4508/2024 WP(C)/2853/2024	PRAKASH SAHU VS DIRECTOR OF CONSOLIDATION, CUTTACK	SUKANTA KUMAR NAYAK VS	// 0 //
260	D-WP(C)/2289/2024 WP(C)/2854/2024	KULDEEP KUMAR SAHU VS SECY. TO GOVT. COMMERCE AND TRANSPORT DEPT., ODISHA, BBSR	SHASHI BHUSAN JENA VS	// 0 //
261	D-WP(C)/5438/2024	SANJU SHREE NAYAK	SAUBHAGYA KUMAR SAMAL	//

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	WP(C)/2855/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/3837/2024 WP(C)/2856/2024	NAGENDRA SATAPATHY VS STATE OF ODISHA	RAJALAXMI BISWAL VS	// 0 //
263	D-WP(C)/2264/2024 WP(C)/2857/2024	RADHA KRUSHNA JENA VS SECY. TO GOVT. COMMERCE AND TRANSPORT DEPT. BBSR	SHASHI BHUSAN JENA VS	// 0 //
264	D-WP(C)/2293/2024 WP(C)/2858/2024	KAILASH CHANDRA SAHU VS SECY. TO GOVT., COMMERCE AND TRANSPORT DEPT., ODISHA	SHASHI BHUSAN JENA VS	// 0 //
265	D-WP(C)/4675/2024 WP(C)/2859/2024	RAMADU NARASIMULU VS STATE OF ODISHA	BIGHNARAJ RATH VS	// 0 //
266	D-WP(C)/4094/2024 WP(C)/2860/2024	KISHORE CHANDRA SAHOO VS FOOD CORP. OF INDIA, NEW DELHI	BRUNDABAN ROUT VS	// 0 //
267	D-WP(C)/2267/2024 WP(C)/2861/2024	ASWIN KUMAR SWAIN VS SECY. TO GOVT. COMMERCE AND TRANSPORT DEPT. BBSR	SHASHI BHUSAN JENA VS	// 0 //
268	D-WP(C)/2298/2024 WP(C)/2862/2024	BHAGABAN PANDA VS SECY. TO GOVT., COMMERCE AND TRANSPORT DEPT., ODISHA, BBSR	SHASHI BHUSAN JENA VS	// 0 //
269	D-WP(C)/3319/2024 WP(C)/2863/2024	INDIRA DEHURY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
270	D-WP(C)/4702/2024 WP(C)/2864/2024	PANKAJ LOCHAN SAHOO VS STATE OF ODISHA	SAMBHU CH. NATH SHARMA VS	// 0 //
271	D-WP(C)/2272/2024 WP(C)/2865/2024	BALA MUKUNDA PATRA VS SECY. TO GOVT., COMMERCE AND TRANSPORT DEPT., ODISHA, BBSR	SHASHI BHUSAN JENA VS	// 0 //
272	D-WP(C)/5220/2024 WP(C)/2866/2024	JAGADISH KANHAR VS	KRISHNA CHANDRA SAHU VS	// 0



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273	D-WP(C)/5222/2024 WP(C)/2867/2024	STATE OF ODISHA SYAMAL KUMAR DIGAL VS	KRISHNA CHANDRA SAHU VS	// // 0
274	D-WP(C)/4584/2024 WP(C)/2868/2024	STATE OF ODISHA B. PAPA RAO VS	RABINDRA KUMAR PATNAIK VS	// // 0
275	D-WP(C)/3214/2024 WP(C)/2869/2024	ADDL. CHIEF SECY. WATER RESOURCES DEPT. BBSR SHIVA PRASAD SAHOO VS	ADHIRAJ MOHANTY VS	// // 0
276	D-WP(C)/4940/2024 WP(C)/2870/2024	STATE OF ODISHA MALLIK SIRAJUDDIN VS	ABINASH ROURAY VS	// // 0
277	D-WP(C)/4929/2024 WP(C)/2871/2024	STATE OF ODISHA PUSHPA BHOI VS	BHABANI SANKAR PRADHAN VS	// // 0
278	D-WP(C)/4930/2024 WP(C)/2872/2024	STATE OF ODISHA SABITRI BHOI VS	BHABANI SANKAR PRADHAN VS	// // 0
279	D-WP(C)/4924/2024 WP(C)/2873/2024	STATE OF ODISHA RITA BHOI VS	BHABANI SANKAR PRADHAN VS	// // 0
280	D-WP(C)/5117/2024 WP(C)/2874/2024	STATE OF ODISHA SARAT KUMAR SWAIN VS	DR.PURUSOTTAM CHULI VS	// // 0
281	D-WP(C)/1380/2024 WP(C)/2875/2024	STATE OF ODISHA RADHARANI SAMANTA VS	DURGESH NARAYAN RATH VS	// // 0
282	D-WP(C)/5151/2024 WP(C)/2876/2024	STATE OF ODISHA MAHESWAR PARIDA VS	PRAFULLA KUMAR MAHAPATRA VS	// // 0
283	D-WP(C)/5125/2024 WP(C)/2877/2024	STATE OF ODISHA JAGAJYOTI DAS VS	DEBASHISHA HOTA VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/5160/2024 WP(C)/2878/2024	SHANKAR MUDULI VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
285	D-WP(C)/2379/2024 WP(C)/2879/2024	JANNAT ARA BEGUM VS STATE OF ODISHA	SANKET KANUNGO VS	// 0 //
286	D-WP(C)/4582/2024 WP(C)/2880/2024	ULLASH KUMAR BEHERA VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
287	D-WP(C)/5049/2024 WP(C)/2881/2024	SUKANTA KUMAR DASH VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
288	D-WP(C)/4579/2024 WP(C)/2882/2024	BHIKARI CHARAN SADANGI VS ADDL. CHIEF SECY. WATER RESOURCES DEPT. BBSR	RABINDRA KUMAR PATNAIK VS	// 0 //
289	D-WP(C)/5126/2024 WP(C)/2883/2024	ALEKHA MEHER VS STATE OF ODISHA	DEBASHISHA HOTA VS	// 0 //
290	D-WP(C)/4927/2024 WP(C)/2884/2024	DHANESWAR BHOI VS STATE OF ODISHA	BHABANI SANKAR PRADHAN VS	// 0 //
291	D-WP(C)/4578/2024 WP(C)/2885/2024	PRAMILA NAIK VS STATE OF ODISHA	SESHADEV DASH VS	// 0 //
292	D-WP(C)/4643/2024 WP(C)/2886/2024	GURU CHARAN BEHERA VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
293	D-WP(C)/5321/2024 WP(C)/2887/2024	NAGESWAR GOUDA VS GOVT. OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
294	D-WP(C)/4604/2024 WP(C)/2888/2024	CHINMAY RANJAN DASH VS STATE OF ODISHA	ADWITIYA SATPATHY VS	// 0 //
295	D-WP(C)/4661/2024	JAYANT KUMAR PATNAIK	PRONOY MOHANTY	//

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	WP(C)/2889/2024	VS STATE OF ODISHA	VS	() //
296	D-WP(C)/4046/2024 WP(C)/2890/2024	SUBHAM KUMAR SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// () //
297	D-WP(C)/5407/2024 WP(C)/2891/2024	JEETENDRA PANIGRAHI VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// () //
298	D-WP(C)/5045/2024 WP(C)/2892/2024	SANKHA CHANDRA TUDU VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// () //
299	D-WP(C)/5404/2024 WP(C)/2893/2024	ASHOK KUMAR DIP @ ASHOK KUMAR DEEP VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// () //
300	D-WP(C)/5245/2024 WP(C)/2894/2024	JYOTSNA RANI NAIK VS GENERAL MANAGER, HINGULA AREA, MCL, TALCHER	SURESH KUMAR JENA VS	// () //
301	D-WP(C)/4050/2024 WP(C)/2895/2024	SANTILATA BEHURIA VS BASANTA KUMAR BEHURIA	ANAM CHARAN PANDA VS	// () //
302	D-ABLAPL/729/2024 ABLAPL/1223/2024	PRAKASH SAHOO VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	NAUGAON /71 /2023 () //
303	D-ABLAPL/1381/2024 ABLAPL/1224/2024	ANKA TIKU VS STATE OF ODISHA	PRIYADARSAN PATTNAIK VS	SEA BEACH /2 /2024 () //
304	D-ABLAPL/2043/2024 ABLAPL/1225/2024	SUNIL PATRA VS STATE OF ODISHA	PRABHAT KUMAR PARIDA VS	TANGARPALI /33 /2022 () //
305	D-ABLAPL/1932/2024 ABLAPL/1226/2024	SUSHIL SAHU @ SUSIL SAHU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /9 /2023 () //
306	D-ABLAPL/2491/2024 ABLAPL/1227/2024	KRUSHNACHANDRA JENA VS	JAGRUTI BARIK VS	DHARMASALA /780 /2023 ()

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307	D-ABLAPL/2259/2024 ABLAPL/1228/2024	STATE OF ODISHA RAMESH CHANDRA CHANDA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
308	D-ABLAPL/2363/2024 ABLAPL/1229/2024	STATE OF ODISHA GANESH @ GANESWAR SAHOO VS	SUSANTA KUMAR BARAL VS	// ATHGARH /271 /2023 ()
309	D-ABLAPL/2512/2024 ABLAPL/1230/2024	STATE OF ODISHA GYANARANJAN BARIK VS	SANGRAMJIT PANDA VS	// BHADRAK RURAL /40 /2024 ()
310	D-ABLAPL/2406/2024 ABLAPL/1231/2024	STATE OF ODISHA SANJAYA DAS VS	HAREKRUSHNA MALIK VS	// BARANGA /37 /2024 ()
311	D-ABLAPL/2902/2024 ABLAPL/1232/2024	STATE OF ODISHA KANHU @ KANHU CHARAN KAR @ KANHU KAR VS	JAYADEBA BEHERA VS	// PIRAHAT P.S /79 /2023 ()
312	D-ABLAPL/2854/2024 ABLAPL/1233/2024	STATE OF ODISHA SANJAYA BARIK VS	ANANTA BALLAV SATAPATHY VS	// PATTAMUNDAI /576 /2023 ()
313	D-ABLAPL/2798/2024 ABLAPL/1234/2024	STATE OF ODISHA PABITRA SAHOO VS	PURNA CHANDRA MOHARANA VS	// JENAPUR /45 /2024 ()
314	D-ABLAPL/2880/2024 ABLAPL/1235/2024	STATE OF ODISHA ULLASH @ ULLASH ROUT VS	SUSANTA KUMAR BARAL VS	// ATHGARH /25 /2024 ()
315	D-ABLAPL/2930/2024 ABLAPL/1236/2024	STATE OF ODISHA BISHNU CHARAN PANDA VS	RAMESH CHANDRA MAHARANA VS	// AIRPORT /19 /2024 ()
316	D-ABLAPL/2514/2024 ABLAPL/1237/2024	STATE OF ODISHA PRAMILA BARIK VS	SANGRAMJIT PANDA VS	// BHADRAK RURAL /40 /2024 ()
317	D-ABLAPL/2934/2024 ABLAPL/1238/2024	STATE OF ODISHA CHANDAN @ CHANDRASEKHAR BISWAL VS	SANJIB KUMAR BHANJADEO VS	// BEGUNIA P.S. /308 /2023 ()
		STATE OF ODISHA		//

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318	D-ABLAPL/2578/2024 ABLAPL/1239/2024	DEBENDRA PRADHAN VS STATE OF ODISHA	HAREKRUSHNA MALIK VS	BARANGA /37 /2024 ) //
319	D-ABLAPL/2938/2024 ABLAPL/1240/2024	AJA MAHALIK @ AJAY MAHALIK @ AJA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BASTA /18 /2024 ) //
320	D-ABLAPL/2656/2024 ABLAPL/1241/2024	ASHIS DEBNATH VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	BALASORE SADAR /387 /2023 ) //
321	D-ABLAPL/3336/2024 ABLAPL/1242/2024	GORLE LAXMI @ BUDDAMA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /18 /2024 ) //
322	D-ABLAPL/2727/2024 ABLAPL/1243/2024	MINAKHI NAYAK @ MEENAKHI NAIK VS STATE OF ODISHA	BISWAJIT PASAYAT VS	PATNA /112 /2021 J.M.F.C.,KEONJHAR(Kendujhar) GR/0001185/2021
323	D-ABLAPL/2914/2024 ABLAPL/1244/2024	SK. AJHARUDDIN VS STATE OF ODISHA	ADITI HOTA VS	TALCHER TOWN /31 /2024 ) //
324	D-ABLAPL/2963/2024 ABLAPL/1245/2024	HARAPRASAD DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIA P.S. /308 /2023 ) //
325	D-ABLAPL/2965/2024 ABLAPL/1246/2024	HADU@HADIA DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHALLIKOTE /71 /2007 ) //
326	D-ABLAPL/2821/2024 ABLAPL/1247/2024	ANTARJYAMI PALEI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	NAIKANI-DIHI /70 /2022 ) //
327	D-ABLAPL/2966/2024 ABLAPL/1248/2024	CHANDAN @ CHANDRASEKHAR BISWAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /563 /2023 ) //
328	D-ABLAPL/2944/2024 ABLAPL/1249/2024	CHANDAN MALLICK VS STATE OF ODISHA	RAKESH KUMAR NAYAK VS	INFOVALLY UPD BHUBANESWAR /102 ) //
329	D-ABLAPL/3115/2024	GOUTTAM SAHU	SADASHIB DASH	BALASORE SADAR /17 /2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/1250/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/3128/2024 ABLAPL/1251/2024	RAJESH DHAR VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /188 /2022 () //
331	D-ABLAPL/3002/2024 ABLAPL/1252/2024	SARAT KUMAR SAHOO VS ENFORCEMENT DIRECTORATE	DEVASHIS PANDA VS	// / /0 () //
332	D-ABLAPL/3112/2024 ABLAPL/1253/2024	ASHISH @ ASISH BAGARTY VS STATE OF ODISHA	JAGABANDHU SAHU VS	LOISINGHA(BOLANGIR) /341 /2023 () //
333	D-ABLAPL/3202/2024 ABLAPL/1254/2024	NEHUR KHAN VS STATE OF ODISHA	BHARAT JALLI VS	BEGUNIA P.S. /33 /2024 () //
334	D-ABLAPL/3129/2024 ABLAPL/1255/2024	SK. TALIM @ TALIM VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /23 /2022 () //
335	D-ABLAPL/3116/2024 ABLAPL/1256/2024	PIRA KHAN @ MUNTAZ KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA P.S. /25 /2019 () //
336	D-ABLAPL/3206/2024 ABLAPL/1257/2024	PABITRA GURU VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	CHARICHHAKA /124 /2023 () //
337	D-ABLAPL/3058/2024 ABLAPL/1258/2024	JINA PATRA @ PRADIP NARENDRA JITSINGH VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /143 /2022 () //
338	D-ABLAPL/3212/2024 ABLAPL/1259/2024	KRUTIBAS MISHRA@ PAPPY VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	MANCHESWAR P.S. /21 /2022 () //
339	D-ABLAPL/3066/2024 ABLAPL/1260/2024	SK. ANWAR KHAN @ ANU @ SEK SK. ANWAR HOSEN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	TANGI (KHURDA) /741 /2023 () //
340	D-ABLAPL/3157/2024 ABLAPL/1261/2024	NAND LAL ROUT VS	BIJAYA KUMAR BEHERA 1 VS	DHARMABANDHA PS /12 /2024 ()

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341	D-ABLAPL/3216/2024 ABLAPL/1262/2024	STATE OF ODISHA JAHED KHAN @ SURAJ VS	BISWABHUSAN DAS VS	// SALIPUR /18 /2024 ()
342	D-ABLAPL/3223/2024 ABLAPL/1263/2024	STATE OF ODISHA NITYANANDA SAHOO @ TUNA VS	SAROJ MOHARANA VS	// RAGHUNATHPUR /18 /2024 ()
343	D-ABLAPL/3093/2024 ABLAPL/1264/2024	STATE OF ODISHA BHARAT CHANDRA SUBUDHI VS	BHABANI SANKAR DAS VS	// KHALLIKOTE /51 /2024 ()
344	D-ABLAPL/3119/2024 ABLAPL/1265/2024	STATE OF ODISHA DINESH KUMAR SAMANTARAY @ RAHUL SAMANTARAY VS	BIREN SANKAR TRIPATHY VS	// HANDAPA /134 /2023 ()
345	D-ABLAPL/3242/2024 ABLAPL/1266/2024	STATE OF ODISHA MAHENDRA SINGH VS	PRAMOD KUMAR JENA VS	// SORO /26 /2024 ()
346	D-ABLAPL/3109/2024 ABLAPL/1267/2024	STATE OF ODISHA ALI KANTA BARAL VS	SIDHARTH SHANKAR PADHY VS	// CHANDAKA P.S. /243 /2019 ()
347	D-ABLAPL/3248/2024 ABLAPL/1268/2024	STATE OF ODISHA DHIRENDRA KUMAR SWAIN VS	PRAFULLA KUMAR BISWAL VS	// PATTAMUNDAI RURAL PS /43 /2024 ()
348	D-ABLAPL/3276/2024 ABLAPL/1269/2024	STATE OF ODISHA MOHIT @ CHATRUBHUJA PARIDA VS	PRASANNA KUMAR PANDA VS	// LAXMISAGAR P.S. /21 /2024 ()
349	D-ABLAPL/3321/2024 ABLAPL/1270/2024	STATE OF ODISHA SUDHAKAR PRADHAN VS	SOUMYA KANTA TRIPATHY VS	// CHANDAKA P.S. /75 /2016 ()
350	D-ABLAPL/3325/2024 ABLAPL/1271/2024	STATE OF ODISHA UTTAM KUMAR SWAIN VS	S.S.RAY (2) VS	// DHARAKOT PS /214 /2023 ()
351	D-ABLAPL/3326/2024 ABLAPL/1272/2024	STATE OF ODISHA CHAPALA ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// PATKURA /148 /2023 () //

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352	D-ABLAPL/3291/2024 ABLAPL/1273/2024	DEBIPRASAD BHANJA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SINGLA /26 /2024 () //
353	D-ABLAPL/3327/2024 ABLAPL/1274/2024	GURUCHARAN ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHAKALPARA /16 /2024 () //
354	D-ABLAPL/3297/2024 ABLAPL/1275/2024	KUAN@ KAILASH DAS VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	Bamapada (Industrial Area) /7 /2018 () //
355	D-ABLAPL/3332/2024 ABLAPL/1276/2024	NIMAI @ LALATENDU PATRA VS STATE OF ODISHA	RAMAKANTA PANDA VS	BHOGRAI /480 /2023 () //
356	D-ABLAPL/3361/2024 ABLAPL/1277/2024	MAHAMMAD JAHANGIRI VS STATE OF ODISHA	BISWARANJAN DALAI VS	LOISINGHA(BOLANGIR) /289 /2023 () //
357	D-ABLAPL/3366/2024 ABLAPL/1278/2024	MANOJ KUMAR PATRA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /100 /2018 () //
358	D-ABLAPL/3362/2024 ABLAPL/1279/2024	BULA @ SARBESWAR PRADHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	BHADRESWAR /13 /2024 () //
359	D-ABLAPL/3387/2024 ABLAPL/1280/2024	SARADA PRASANA MOHAPATRA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	SAHID NAGAR P.S. /407 /2023 () //
360	D-ABLAPL/3373/2024 ABLAPL/1281/2024	AHALYA DAS VS STATE OF ODISHA	KUMAR KASHYAP VS	/ /0 () //
361	D-ABLAPL/2503/2024 ABLAPL/1282/2024	RAMAKANTA BEHERA VS STATE OF ODISHA(VIG.)	ASHWINI KUMAR DAS VS	BHUBANESWAR VIGILANCE /47 /2022 () //
362	D-ABLAPL/330/2024 ABLAPL/1283/2024	RAKESH KUMAR ACHARYA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
363	D-ABLAPL/2068/2024	HARI @ HARISH CHANDRA PUJARI	AJAYA KUMAR PRADHAN	/ /0



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	ABLAPL/1284/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/2189/2024 ABLAPL/1285/2024	BANDANA RANI MOHAPATRA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	BADACHANA /251 /2023 () //
365	D-ABLAPL/571/2024 ABLAPL/1286/2024	NIRMAL KUMAR ACHARYA @ KUNU ACHARYA VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	barpalli /78 /2023 () //
366	D-ABLAPL/128/2024 ABLAPL/1287/2024	BALABHADRA NAYAK VS STATE OF ODISHA	DURYODHAN SAHOO VS	KENDRAPARA SADAR /919 /2023 () //
367	D-ABLAPL/2697/2024 ABLAPL/1288/2024	TULU @ TUTU @ AVIJIT SENAPATI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	NANDIPADA /55 /2007 () //
368	D-ABLAPL/1424/2024 ABLAPL/1289/2024	DIBAKARA BARIHA VS STATE OF ODISHA	JAYADEBA BEHERA VS	LARAMBA /276 /2023 () //
369	D-ABLAPL/3390/2024 ABLAPL/1290/2024	SANTOSH KUMAR PANDI VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	KODALA /269 /2018 () //
370	D-ABLAPL/1456/2024 ABLAPL/1291/2024	SAROJ @ MANGULI @ SENTERA ROUT VS STATE OF ODISHA	BIRANCHI NARAYAN SAMAL VS	DHENKANAL SADAR /9 /2024 () //
371	D-ABLAPL/3392/2024 ABLAPL/1292/2024	JAGABANDHU PATRA VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	CHANDRASEKHARPUR /584 /2023 () //
372	D-ABLAPL/1823/2024 ABLAPL/1293/2024	AKHI@AKHILA ROUT VS STATE OF ODISHA	BIRANCHI NARAYAN SAMAL VS	DHENKANAL SADAR /29 /2024 () //
373	D-ABLAPL/3307/2024 ABLAPL/1294/2024	ANIL PRADHAN VS STATE OF ODISHA	RONIT GHOSH VS	DHENKANAL TOWN /980 /2023 () //
374	D-ABLAPL/3393/2024 ABLAPL/1295/2024	ANANDA GOUDA VS	SUJIT KUMAR PATNAIK VS	BERHAMPUR SADAR /57 /2024 ()

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375	D-ABLAPL/3318/2024 ABLAPL/1296/2024	STATE OF ODISHA CHANDU SHA @ CHANDU KHAN VS	SUVALAXMI DEVI VS	// PIPLI /559 /2022 ()
376	D-ABLAPL/3123/2024 ABLAPL/1297/2024	STATE OF ODISHA SK. ABADULLAH VS	SATYA NARAYAN MISHRA 4 VS	// BASUDEVPUR /754 /2023 ()
377	D-ABLAPL/3394/2024 ABLAPL/1298/2024	STATE OF ODISHA GEETA DALEI VS	SUJIT KUMAR PATTNAIK VS	// KODALA /544 /2023 ()
378	D-ABLAPL/3411/2024 ABLAPL/1299/2024	STATE OF ODISHA SOUBHAGYA BARIK VS	ADITI HOTA VS	// BALIMI /18 /2024 ()
379	D-ABLAPL/3401/2024 ABLAPL/1300/2024	STATE OF ODISHA SUDARSAN GANGEI VS	DEBASISH SAMAL VS	// / /0 J.M.F.C.,BASTA(Baleshwar)
380	D-ABLAPL/3124/2024 ABLAPL/1301/2024	STATE OF ODISHA PRADEEP SAMAL VS	CHIRANJIB ROUT VS	2(B)CC/000002/2022 TALCHER TOWN /66 /2024 ()
381	D-ABLAPL/3417/2024 ABLAPL/1302/2024	STATE OF ODISHA TAMASA KREPUTIKA @ THOMAS VS	S.S.RAY (2) VS	// CHANDRAPUR /107 /2022 ()
382	D-ABLAPL/3403/2024 ABLAPL/1303/2024	STATE OF ODISHA LOCHAN DAS VS	BISWABHUSAN DAS VS	// MALGODOWN /153 /2005 ()
383	D-ABLAPL/3127/2024 ABLAPL/1304/2024	STATE OF ODISHA SATYABRATA ROUT VS	DIBYAJYOTI SAHOO VS	// BONTH /2 /2024 ()
384	D-ABLAPL/3404/2024 ABLAPL/1305/2024	STATE OF ODISHA RAJESH KUMAR BARIK VS	SATYAJIT MOHAPATRA VS	// SIMULIA /26 /2024 ()
385	D-ABLAPL/3418/2024 ABLAPL/1306/2024	STATE OF ODISHA JANAKI @ PRIYABRATA NAYAK VS	PRIYA RANJAN SINGH VS	// DHENKANAL SADAR /75 /2024 ()
		STATE OF ODISHA		//

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386	D-ABLAPL/3406/2024 ABLAPL/1307/2024	SUDHANSU KU. DHALSAMANT VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	DHENKANAL TOWN /88 /2024 () //
387	D-ABLAPL/3410/2024 ABLAPL/1308/2024	SILLI BEHERA @ SILLI SAHOO @ PRADEEP SAHOO VS STATE OF ODISHA	ADITI HOTA VS	KANIHA /147 /2023 () //